

## Central Projects Under Implementation

## Statement

\*576. SHRI PRAKASH V. PATIL :  
Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) the details of the Central Projects approved during the last three years with their financial investment for each and their location;

(b) the present stage of completion of each of these projects; and

(c) whether they are progressing as per Schedule and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BIREN SINGH ENGTI) : (a) to (c) A statement is given below.

According to the available information in respect of Central projects covered by the quarterly monitoring system of the Ministry, 126 projects each costing over Rs. 20 crores were approved during the last 3 years (1-1-1985 to 31-12-1987); of these 99 are reported to be progressing as per schedule and 27 behind schedule.

Target dates for commissioning of some Railway projects have not been fixed due to funds constraint in the Railway Plan and, therefore, their completion dates hinge on availability of resources in future.

The details of estimated cost at the time of approval, location, progress and broad reason for slippages, if any, are shown in the annexure below.

## Annexure

S. No.	Name of project	Location (State)	Approved cost (Original) over Rs. 20 crores	Progress with broad reason for slippage, if any, as on 31-12-1987
1	2	3	4	5

## Atomic Energy

1.	Rajasthan Atomic Power Projects 3 & 4	Rajasthan	711.56	No delay.
2.	Kaiga Atomic Power Project.	Karnataka	730.72	„
3.	Heavy Water Project Hazira	Gujarat	220.71	„

## Civil Aviation

4.	Acquisition of 48 Nos. helicopters (PHL)	Not allocable	276.95	„
5.	Augmentation of Computer Facility (AI)	-do-	26.15	„
6.	Fleet Augmentation—19 Air bus (IA)	-do-	1238.37	„
7.	Two Nos. 747-300 Combi Aircraft	-do-	384.73	„

1	2	3	4	5
<b>Coal</b>				
8.	Captive Power Plant (BCCL)	Bihar	49.20	Delay in equipment supply/erection.
9.	Madhuband Washery (BCCL)	„	71.90	Delay in equipment supply/erection.
10.	D. & F. Ropeways (BCCL)	„	21.32	No delay.
11.	Pootkee Washery (BCCL)	„	92.17	„
12.	Captive Power Plant (BCCL)	„	49.20	„
13.	Sonepur Bazari OC (ECL)	West Bengal	192.96	Delay in land acquisition.
14.	Kalidaspur UG (ECL)	„	47.95	No delay.
15.	Captive Power Plant (ECL)	„	49.20	Delayed; tendering under finalisation.
16.	Sarpi Reorganisation (ECL)	„	49.25	No delay.
17.	Khadia OC (NCL)	UP/MP	400.00	No delay.
18.	Nighai OC (NCL)	MP	462.39	„
19.	Bungwar UG (SECL)	MP	25.14	Delay in release of forest land.
20.	Churcha West, UG (SECL)	MP	32.64	No delay.
21.	Dipka OC (SECL)	MP	56.05	Delay in acquiring tenancy land.
22.	Gevra Expansion OC (SECL)	MP	224.39	No delay.
23.	Niljai OC (WCL)	Maharashtra	96.89	„
24.	Tandsi UG (WCL)	MP	51.58	Delayed, slow progress on mine entry/development.
25.	Central Workshop Chandrapur (WCL)	Maharashtra	23.87	Delay in finalising estimate/layout.
26.	Godavari Khani 10.A Incline (SCCL)	AP	27.31	Delayed; presence of soft clay bed in strata.
27.	Manuguru OC II (SCCL)	AP	132.00	Delay in acquisition of forest land.
28.	Ramaundam II OC (SCCL)	AP	147.16	Delay in tiening up foreign collaboration.
29.	400 KV Transmission Lines St. II (NLC)	TN	250.71	No delay.

1	2	3	4	5
<b>Fertilisers</b>				
30.	Captive Power Plant Bhatinda (NFL)	Punjab	69.32	Delay in equipment supply.
31.	Captive Power Plant Panipat (NFL)	Haryana	69.32	Delay in equipment supply.
32.	Electrolysis Plant Replacement (NFL)	Punjab	28.65	Delay in ordering.
33.	Amjhore Phosphate Fertiliser Plant (PPCL)	Bihar	42.57	No delay.
34.	Rehabilitation of Ammonia Plant Trombay (RCF)	Maharashtra	51.65	„
<b>Finance</b>				
35.	New Mint, Noida	UP	30.00	No delay.
<b>Mines</b>				
36.	Debottlenecking Scheme (HCL)	Bihar/ Rajasthan	41.50	No delay.
37.	Integrated Zinc-Lead Project (HZL)	Rajasthan	21.00	„
<b>Steel</b>				
38.	Durgapur Steel Plant Modernisation (SAIL)	West Bengal	1357.00	„
39.	Bhilai Steel Plant Installation of 6th Boiler in PB Station (SAIL)	MP	32.10	„
<b>Chemicals &amp; Petrochemicals</b>				
40.	Captive Power Combined Cycle (IPCL)	Gujarat	72.51	Marginal delay. Trial run started.
41.	Nylon-6 Project (PCL)	„	74.35	No delay.
42.	Spandex Yarn Project (PCL)	„	34.85	„
<b>Petroleum &amp; Natural Gas</b>				
43.	Captive Power Plant (EPCL)	Maharashtra	43.61	No delay.
44.	Captive Power Plant (HPCL)	„	45.72	Delayed; Late clearance of Co. Gen. Unit.

1	2	3	4	5
45.	Additional Secondary Processing Facility (IOC)	Gujarat	635.00	No delay.
46.	Acquisition of 4 rigs (OIL)	Various locations	74.33	"
47.	Acquisition of 6 development rigs (ONGC)	"	90.75	Delayed; F.E. clearance.
48.	Instalation of 5 regional computers (ONGC)	"	31.35	Delay in system selection/ordering.
49.	Additional Oil Recovery Bombay High (ONGC)	Off-shore	781.54	No delay.
50.	Gas Sweetening Plant II Hazira (ONGC)	Gujarat	204.65	"
51.	South Basscin Development (ONGC) II	Gujarat	246.48	Delay in equipment ordering/supply.
52.	Ethane-Propane Recovery Plant (ONGC)	Maharashtra	135.00	No delay.
53.	Gas Turbine Power Generation (ONGC)	Assam	26.03	"
<b>Power</b>				
54.	Maithon Gas Turbine (DVC)	Bihar	44.57	Delay in opening of L/C.
55.	Mejta Thermal (DVC)	W. Bengal	566.00	No delay.
56.	Kathalguri Gas-based Combined Cycle Power Project (NEEPCO)	Assam	203.17	No delay.
57.	Kathalguri GBCCP Tr. Line (NEEPCO)	Assam/ WB	331.38	"
58.	Ranganadi HEP (NEEPCO)	Arunachal Pradesh	312.78	"
59.	Ranganadi Tr. Lines (NEEPCO)	"	47.34	"
60.	Doyang Tr. Lines (NEEPCO)	Nagaland	40.87	Delay in award of contract.
61.	Kahalgaoon STPP-I (NTPC)	Bihar	884.16	Delay in land acquisition.
62.	NCR TPP (I)	UP	1063.57	No delay.
63.	Kawas GPP (NPTC)	Gujarat	373.98	"
64.	Anta GPP (NTPC)	Rajasthan	265.03	"
65.	Auraiya GPP (NTPC)	UP	371.67	"

1	2	3	4	5
66.	Kahalgaon Tr. Lines I	Bihar	174.48	Delay in award of contract due to delay in associated STPP.
67.	Rihand Tr. Lines	UP/ Haryana	581.70	Delay in forest clearance.
68.	Kawas GPP Tr. Lines (NTPC)	Gujarat	36.86	No delay.
69.	Anta GPP Tr. Lines (NTPC)	Rajasthan	51.71	„
70.	Auraiya GPP Tr. Lines	UP	100.60	„
<b>Photofilms/Cables/Misc. (DPE)</b>				
71.	Manufacture of Polyester based films	TN	168.12	No delay.
72.	Modernisation of Tyre Corporation of Units	W. Bengal	66.71	„
73.	Optical Fibre Project (HCL)	UP	28.67	Delayed; change in composition of plant & m/c and increasing in civil engineering.
<b>Railways</b>				
74.	Kumedpur-New Jalpaiguri (Doubling)	Bihar/ WB	42.92	No delay.
75.	Tandur-Malkhai Road (Doubling)	AP/ Karnataka	23.00	„
76.	Malda-Kumedpur (Doubling)	WB	26.20	„
77.	Jaitwara-Manikpur (Doubling)	MP/UP	26.30	No target fixed.
78.	Sahibganj Link Cabin Malda Town	Bihar/WB	29.81	„
79.	Garhwa Road Sonnagar Ph. II	Bihar	48.89	No delay.
80.	Sahibabad-Ghaziabad 4th Line	UP	21.51	„
81.	Moradabad-Rampur (Doubling)	„	20.77	„
82.	Lucknow-Kanpur (Doubling)	„	49.05	„
83.	Kumedpur-New Jalpaiguri Ph. II (Doubling)	Bihar/WB	24.32	„

1	2	3	4	5
84.	Vikarabad/Tandur (Doubling)	AP	41.37	No delay
85.	Raipur-Vijianagaram (Doubling)	Orissa/ AP	62.60	„
86.	Bilaspur-Katni (Electrification)	MP	71.81	„
87.	Katni-Bina (Electrification)	MP	63.17	„
88.	Nagpur-Durg (Electrification)	MP/ Maharashtra	74.38	„
89.	Jolarpettai Erode Salem, Mettur Dam (Electrification)	TN	64.79	No target fixed.
90.	Jolarpet-Bangalore (Electrification)	TN/ Karnataka	32.01	„
91.	Tundla-Agra-Bayana (Electrification)	UP/ Rajasthan	22.96	No delay.
92.	Talcher-Sambalpur (New Line)	Orissa	57.97	No target fixed.
93.	Tamluk Digha (New Line)	WB	43.72	„
94.	Guna-Etawah (New Line)	MP/UP	158.77	No delay.
95.	Laxmi Kantpur-Namkhana (New Line)	WB	40.90	No target fixed.
96.	Satna-Rewa (New Line)	MP	30.00	„
97.	Modernisation of Workshop Ajmer	Rajasthan	26.05	No delay.
98.	Spring Manufacturing Plant	MP	35.00	„
99.	Rail Coach Factory Kapurthala	Pundjab	180.00	„
00.	Modernisation of Workshop Kharagpur	WB	26.50	„
01.	ICF Modernisation Perambur	TN	37.00	„
02.	Modernisation of Workshop, Ponamalai	„	25.10	„
03.	Vizag Peripheral Yard for Steel Plant	AP	27.18	No delay.
04.	Kurla-4th Passenger Terminal	Maharashtra	24.38	„

1	2	3	4	5
105.	Bardman : Yard Remodelling	WB	20.10	No delay.
106.	Delhi Area Coaching Terminal Facilities	Delhi	26.64	„
107.	MC Cluskieganj Depot Yard North Karanpur Area	Bihar	31.44	„
108.	Circular Railway Calcutta	WB	35.00	Delayed; work hampered due to encroachment.
109.	Mankhurd-Belapur Line-Extn.	Maharashtra	12.00	No delay.
<b>Surface Transport</b>				
110.	Acquisition of 3 LR II Tankers (SCI)	Not allocable	111.30	No delay.
111.	Second Oil Jetty Haldia Port	WB	35.71	„
112.	Acquisition of 4 bulk carrier (SCI)	Not allocable	89.00	„
113.	Acquisition of 6 Edible Oil camer (SCI)	„	110.57	„
114.	Acquisition of 63 Vessels CIWTC	WB	63.80	„
115.	Procurement of Dredger (Cochin Port)	Kerala	21.29	„
116.	Ahmedabad-Vadodara Expressway	Gujarat	128.40	No delay.
117.	Calcutta Palsit Section-Durgapur Expressway	WB	48.60	„
118.	Strengthening of Nagpur-Hyderabad-Bangalore section.	Multi-State	29.30	„
119.	Strengthening of Thane-Nasic section	Maharashtra	29.00	„
120.	Varanasi By-pass Ganga Bridge	UP	41.60	„
121.	Madras-Villupuram Section Dev.	TN	45.60	„
122.	Murthal-Karnal Section Dev.	Haryana	42.50	„

1	2	3	4	5
123.	Srihind-Jullundur Section Widening	Punjab	66.00	No delay
124.	Nhava Sheva Link	Maharashtra	30.66	„
125.	Farakka Barrage Project (Balance works)	WB	72.06	„
<b>Telecommunications</b>				
126.	Insat—IC Augmentation	Not allocable	25.75	Delay in availability of stellite link.

[*Translation*]

**SHRI PRAKASH V. PATIL :** Mr. Speaker, Sir, I want to know as to how far we have been benefited from the Central Projects approved during the last three years in removing unemployment and what are the details thereof? Has there been any impact of the Central Projects on the production index also. If so, how much? What steps are being taken to expedite the implementation of the projects running behind the schedule?

[*English*]

**SHRI BIREN SINGH ENGTI :** Sir, there are 126 projects approved by Government during the last three years. Out of these 126 projects, 99 projects are reported to be progressing as per the schedule and only 27 projects are behind the schedule.

There are so many causes why the projects are getting delayed. The major causes for the delay are :

Delay in obtaining clearance from forest and environmental angle and lack of advance action for development of infrastructure;

Indadequate project preparation and source of financing;

Delays in finalisation of detailed engineering;

Frequent scope changes;

Delay in tendering and ordering; and

Delay in land acquisition.

These are the causes for the delay of projects. The Programme Implementation Ministry is taking interest and is monitoring the implementation of the projects. Whatever reports we get from the field level, we communicate them to the concerned Ministries for expediting the implementation of the projects.

[*Translation*]

**SHRI PRAKASH V. PATIL :** Will the Minister be pleased to state the position with regard to 'mega', 'major' and 'medium' projects in the state of Maharashtra? I would also like to know the progress made in regard to aluminium project being set up at Ratnagiri in Konkan region.

[*English*]

**SHRI BIREN SINGH ENGTI :** Here, I can inform the hon. Member that there are 316 projects which are being monitored by the Ministry of Programme Implementation. There are three types of projects—mega, major and medium. The number of mega projects involving Rs. 1,000 crores and above, is sixteen; the number of projects is 111 and the number of medium major projects is 189. So, these are the projects which are monitored by the Ministry of Programme Implementation. So far as the details of the projects is concerned, it concerns the concerned Ministry. So, I would request the hon. Member to address the concerned Ministry for this.

[*Translation*]

**SHRI V. TULSIRAM :** Mr. Speaker, Sir, from the list supplied, it appears that no project has been taken up in the drought prone area. I my own state of the Andhra Pradesh, people have to suffer both from floods & cyclone every year. I want to know, particularly for Andhra Pradesh, the number of Central Projects which are pending, the number of the projects likely to be cleared and places where they are proposed to be set up as there is any proposal to set up Central Projects in drought stricken also ?

[*English*]

**SHRI BIREN SINGH ENGTI :** Sir, I need a separate notice for this because this is a separate question as to how many projects are there in Andhra Pradesh. So, I would request the hon. Member to give a separate notice for this. (*Interruptions*)

**SHRI E. AYYAPU REDDY :** I would like to know which are the projects which will create some employment potential in drought prone areas.

**SHRI BIREN SINGH ENGTI :** Sir, the question was regarding the Central projects approved by the Government during the last three years. So, I have give the details of the projects [approved during a period of last three years. But so far as the projects in drought-prone areas and in a particular State are concerned, we need a separate notice for that.

[*Translation*]

**SHRI BALASAHEB VIKHE PATIL :** The hon. Minister has stated in his oral as well as written statement there are such projects for which no target date has been fixed. In Railway also, there are such projects for which no target date has been fixed. Many captive power plants are being delayed due to lack of machineries. What steps are being taken by the Minister to expedite the projects and also to fix the target dates ? If these are completed in time it would not only contain inflation but cost also. Not only this, they will be available for use in time.

[*English*]

**SHRI BIREN SINGH ENGTI :** So far as the Railway projects are concerned, it is true that there is delay and I share the views and the hon. Member in this respect. We have requested the Railway Department to give us the target date for the projects. There are some projects under the Railways for which they are not giving target date. The main reason is—they have said—want of funds. It is because of shortage of funds that they could not give firm target date for these projects. That is why we could not give the target date for these projects in our statement. But we have given all other details.

**SHRI BALASAHEB VIKHE PATIL :** What measures have you taken to curtail the delay so that the project can be completed within the targeted time ? What progress are you monitoring by which delay is curtailed and the project is expedited ?

**SHRI BIREN SINGH ENGTI :** We have taken certain steps. It is true that there are some projects which are behind the schedule and we are monitoring those projects. In fact, after getting all the reports we do intimate to the concerned Ministry to expedite and solve the problem so that these projects are commissioned in right time and in our own Ministry we have take the following steps :

- (1) Intimate monitoring of projects by the Ministry of Programme Implementation through monthly/quarterly monitoring system;
- (2) Indepth periodical review of progress of projects by administrative Ministries and constant pressure on the Projects Authorities for expeditious completion;
- (3) Setting up of task force/Empowered Committee for speedy implementation of projects.
- (4) Close follow up by concerned Ministries and project authorities with State Governments, equipment suppliers, contractors, consultants and other concerned agencies to minimise delays;

- (5) Inter-Ministerial coordination and Inter-action;
- (6) Emphasis on preparation of realistic project implementation plan.

So, Sir, these are the steps we have taken from our Ministry.

#### Conference of the Home Ministers of Various States

\*578. SHRI H.N. NANJE GOWDA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether regional conference of Home Ministers of different States was held on March 1, 1988 to review measures necessary to curb the activities of Naxalites;

(b) if so, the details of participants; and

(c) the main points discussed ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) A conference of Home Ministers of Karnataka, Maharashtra, Andhra Pradesh, Madhya Pradesh, Orissa and Tamil Nadu was convened at Hyderabad by Andhra Pradesh Government on February 29, 1988.

(b) and (c) Chief Minister and Home Minister of Andhra Pradesh Home Minister of Maharashtra and Karnataka and senior officials of Madhya Pradesh, and Tamil Nadu attended the conference. The conference mainly discussed inter-State crimes and movement of criminals, smuggling of essential commodities and left wing extremists activities. It was decided to share intelligence, intensify patrolling in border districts, improved inter-state communication net-work and ensure coordinated action against extremists and other inter state criminals.

SHRI H.N. NANJE GOWDA : Sir, I would like to know whether these State Governments have sought the assistance of the Central Government by way of request

for supply of high-frequency wireless sets and some other help and whether you have got feed back from these State Governments I would also like to know whether the activities of these extremists or the criminals are prevented or they are still continuing. Have they been arrested or not ? Is there any information on this ?

SHRI P. CHIDAMBARAM : The State Governments projected their requirements at a meeting taken by the Home Secretary of the Government of India on the 8th of January 1988. We have substantially met their requirements. We have information that some people were arrested in Andhra Pradesh. The drive is on.

SHRI A.N. NANJE GOWDA : Sir, it is a very sorry state of affairs prevailing in Karnataka and Andhra Pradesh where in the outskirts of the cities nobody can live in the farm house. They are being looted and killed even, then robbery takes place. The State Governments of Karnataka and Andhra Pradesh have thoroughly failed to protect the life and property of the individuals. (*Interruptions*). I am telling the truth. Every day we are coming across these incidents. (*Interruptions*)

SHRI G S. BASAVARAJU : Even in Tumkur District in Karnataka at the instigation of the Home Minister the IPS officer has failed to protect the property and he himself is instigating the anti-social elements to ruin the properties of the common people.

(*Interruptions*)

SHRI H.N. NANJE GODWA : Also there are rumours that police have connived with such of the criminals. When the State Governments have failed in their duty to protect the life and property, what is the role of the Government of India and what are they going to do it protect the life and property of the people ?

SHRI S. JAIPAL REDDY : Partial Emergency.

PROF. MADAU DANDAVATE : Nationalise the criminals. (*Interruptions*)